

HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar Genetal at Jammu)

To

The Registrar,
National Judicial Academy,
Bhopal.

No: 50675-86/95 Dated: 02-01-2019

Subject:- Regarding nomination of Judicial Officers for attending NJA Training Programmes scheduled to be held from January, 2019 to April, 2019.

Sir,

On the subject cited above, I am desired to inform your good-self that the following Judicial Officers have been nominated for the training programmes shown against their names:-

S. No	Prog. No.	Date of Programme	Name of Programme	Proposed nominations
1.	P-1147	04.01.2019 to 10.01.2019	Orientation Programme for Junior Division Judges	10) Sh.Feroz Ahmad Khan, Munsiff, Tral; 14) Sh. Imran Hussain Wani, Munsiff, Dangiwacha.
2.	P-1154	01.03.2019 to 07.03.2019	Orientation Programme for Junior Division Judges.	13) Sh.Reyaz Ahmad, Munsiff, Mendhar; 14) Sh. Junaid Imtiyaz Mir, Munsiff, Udampur.
3.	P-1155	08.03.2019 to 10.03.2019	Workshop for Additional District Judges	13) Sh.Sikander Azam Chowdhary, Addl.D&SJ, Kathua; 14) Sh.Naseer Ahmad Dar, Ist.Additional District & Sessions Judge, Baramulla.
4.	P-1159	05.04.2019 to 07-04-2019	Workshop for Additional District Judges	12) Sh. Mehmood Ahmad Chowdhary, 3 rd Addl.D&SJ, Srinagar; 2) Sh.Madan Lal, Addl.Distt.& Sessions Judge, Doda
5.	P-1161	12.04.2019 to 14-04-2019	Training of Trainers for SJAs	Sh.Rajeev Gupta, Director, J&K State Judicial Academy

You are requested to make necessary arrangements for boarding, lodging and transport of the nominated Judicial officers as per the travel plan which shall be conveyed to you in due course.

Yours faithfully,

(Sanjay Dhar)
Registrar General

No: 50686-94145 Dated: 02-01-2019

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu.
2. Secretary to Hon'ble Mr. Justice Rajesh Bindal, Hon'ble Chairman of the Committee.
3. Secretary to Hon'ble Mr. Justice Dhiraj Singh Thakur, Hon'ble Member of the Committee.
4. Secretary to Hon'ble Mr. Justice Rashid Ali Dar, Member of the Hon'ble Committee.

.....for information of their Lordships.

5. Principal District & Sessions Judge_____.

6. Shri_____.

..... for information and n/a.

7. ✓ CPC (e-Courts), High Court of J&K, Jammu for uploading the same on the High Court Website.

Registrar General